

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00586/2018

DATED THIS THE 25TH DAY OF JANUARY, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

C. Jayakumar,
Aged 58 years,
S/o late C.M. Charles,
Postal Assistant, Bangalore GPO,
Bangalore – 1,
Residing at No. 139, Doddannanagar,
Kavalbyrasandra, Bangalore – 560 032Applicant

(By Advocate Shri B. Venkateshan)

Vs.

1. The Union of India
Represented by the Secretary
Department of Posts,
Dak Bhavan,
New Delhi-110 011.
2. The Postmaster General,
Bangalore HQ Region, Bangalore – 560 001
3. The Sr. Superintendent of Post Offices,
Bangalore East Division, Bangalore – 560 025
4. The Chief Postmaster,
Bangalore GPO,
Bangalore – 560 001
5. Shri Ganeshan M.V.,
LSG official, Bg GPO,
Bangalore – 560 001

....Respondents

(By Shri N.B. Patil, Counsel for Respondent No. 1 to 4 and
Shri P. Kamalesan, Counsel for Respondent No.5)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard. The matter relates to transfer. Apparently the applicant and the 5th respondent have only one more year to retire. They both are union leaders claiming immunity under DoPT circular. Now the case of the applicant is that 5th respondent had been accommodated under this process but he has not been. The learned counsel for the respondents submits that if vacancy arises his case also will be considered sympathetically. Both Shri Venkateshan, learned counsel for the applicant, and Shri P. Kamalesan, learned counsel for Respondent No.5, submits that vacancy has now arisen. If that be so, there may not be any impediment for the respondents in

considering it and passing an appropriate order. But then we will grant liberty to the applicant if the order is not sufficiently significant enough for him. The matter is remitted back to the respondents.

2. The OA is disposed off as above. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00586/2018

Annexure-A1: Copy of the OM dated 27.05.2016

Annexure-A2: Copy of the OM dated 10.11.2017

Annexure-A3: Copy of the Memo dated 24.05.2018

Annexure-A4: Copy of the Memo dated 31.05.2018

Annexure-A5: Copy of the Memo dated 15.06.2018

Annexure-A6: Copy of the gradation list of officials at Bangalore GPO

Annexure-A7: Copy of the Memo dated 15.06.2018

Annexure-A8: Copy of the applicant's representation dated 11.06.2018

Annexure-A9: Copy of the applicant's representation dated 18.06.2018

Annexures with reply statement

Annexure-R1: Copy of the Memo dated 24.05.2018

Annexure-R2: Copy of the Memo dated 15.06.2018

Annexure-R3: Copy of the representation of the applicant

Annexure-R4: Copy of the representation of the applicant dated 11.06.2018

Annexure-R5: Copy of the letter dated 06.07.2018

Annexure-R6: Copy of the letter dated 16.09.1985

Annexure-R7: Copy of the letter dated 31.01.2014

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